

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/43/2019

Dated: 05.03.2019

Between:

G. Sayanna,
S/o. Late G. Gangaram,
Aged about 60 years,
Occ: Retd. Assistant General Manager,
O/o. Chief General Manager, Telecom,
Bharat Sanchar Nigam Limited,
Door Sanchar Bhavan, Abids,
Hyderabad.

í Applicant

AND

1. Union of India rep. by
Secretary,
Dept. of Telecommunications,
20 Ashoka Road,
New Delhi 1.
2. The Bharat Sanchar Nigam Limited
rep. by its Chairman cum Managing Director,
BSNL Corporate Office,
Barakumba Road, Statesman House,
New Delhi 1.
3. The Chief General manager,
Telangana Telecom Circle (BSNL),
Door Sanchr Bhavan,
Nampally Station Road, Abids,
Hyderabad 500 001.
4. The Principal Controller of Communications,
A.P. Telecom Circle,
Kavadiguda, Hyderabad 80.

.... Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC
Mr. M.C. Jacob, SC for BSNL

CORAM:

Hon'ble Mr. Justice R. Kantha Rao, Member (J)
Hon'ble Mrs. Naini Jayaseelan, Member (A)

ORAL ORDER

[Per Hon'ble Mr. Justice R. Kantha Rao, Member (J)]

Learned counsel appearing for the applicant seeks permission to withdraw the O.A. Permission accorded. Therefore, the O.A. is dismissed as withdrawn. No order as to costs.

(NAINI JAYASEELAN)
MEMBER (A)

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(JUSTICE R. KANTHA RAO)
MEMBER (J)